

RAJASTHAN HIGH COURT

NOTICE

Date: 20-05-2026

In pursuance of Office Memorandum bearing F. No. 01-04/2022-CBC (E3203466) dated 12th May, 2026, issued by the Government of India, Department of Personnel and Training, and Circular F. No. 183/22/2026-SG, Dated 15.05.2026 issued by the Hon'ble Supreme Court of India regarding austerity and fuel conservation measures, after due discussion with High Court Bar Associations of Jodhpur and Bench Jaipur, it is hereby notified for information of all concerned that as per directions, the proceedings of all Hon'ble Courts of Rajasthan High Court at Principal Seat Jodhpur and Bench Jaipur shall be conducted through Video Conferencing from respective court rooms on 22nd May, 2026, 26th May, 2026 and 27th May, 2026, as an initial initiative.

The learned Advocates and all other concerned are also encouraged to support this initiative by adopting virtual hearings, minimizing unnecessary travel to the court rooms and conserving fuel through pooling of vehicles.

It is further clarified that physical hearing in the courts is not prohibited.


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REGISTRAR GENERAL

No.Estt./HC/Misc./2026/1380

Date: 20-05-2026

Copy forwarded to the following for information and necessary action through E-mail/whatsapp :-

1. Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. Principal Secretary, Law & Legal Affairs Department, Jaipur.
4. Registrar General, Rajasthan High Court.
5. Advocate General/Additional Advocate General, Rajasthan.
6. Additional Solicitor General, Rajasthan.
7. Chairman/Representative, Bar Council of Rajasthan
8. President, Rajasthan High Court Advocates' Association, Jodhpur/Jaipur.

9. President, Rajasthan High Court Lawyers' Association, Jodhpur.
10. President, Rajasthan High Court Bar Association, Jaipur.
11. The Registrar (Vig.) /(Admn.)/ (Admn. Sub. Court) /(Writs)/ (Rules) /(Class.-I & II) /(Exam.) /OSD (F&I) /(CPC) /(Judicial) /O.S.Ds., Rajasthan High Court, Jodhpur/ Jaipur Bench and Registrar hq. at New Delhi.
12. Director, Rajasthan State Judicial Academy, Jodhpur.
13. Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
14. All Joint Registrars /Deputy Registrars/ Assistant Registrars/ Court Officer/ Senior Librarian/ A.O.Js., Rajasthan High Court, Jodhpur/ Bench Jaipur.
15. Computer Cell, Rajasthan High Court, Jodhpur to upload the same on official website of Rajasthan High Court.
16. Notice Board.

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REGISTRAR GENERAL